

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05-03-2021 AT 11.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/58/2017  
NAME OF THE PETITIONER : H.S. Ramsh Kumar Surana & 1 Another  
NAME OF THE RESPONDENTS : Anusha Shares & Securities Pvt Ltd & 3 others  
UNDER SECTION : Sec 241/242/ of CA, 2013

**ORDER**

Due to paucity of time, matter is adjourned to **15.04.2021**.

-sd-  
(ANIL KUMAR B)  
MEMBER (TECHNICAL)

sr

-sd-  
(R. SUCHARITHA)  
MEMBER (JUDICIAL)